

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-11-2023 AT 10.30 A.M. THROUGH PHYSICAL HEARING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : Perfect International Fabricators Pvt Ltd

PETITION NUMBER : IBA/330/2019

APPLICATION NUMBER: a) MA/984/2019
b) IA/770/2020 IN MA/1077/2019

1. N.P. VINAY KUMAR
R. PRADEEP
Advocate

Counsel for Applicant
in MA No: 984/2019
& MA No: 770/2020

[Signature]

2. P.R. Venkatesh
Party in person.

[Signature]

3. S. RAJMAKESH

Counsel for 1st Respondent
in MA No: 984/2019

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[Signature]

COMMON ORDER

2. a. MA/984/2019 IN IBA/330/2019

Ld. Counsel Mr.N.P.Vijay Kumar assisted by Mr.R.Pradeep appears for the Applicant. Representing Counsel Mr.S.Rajmahesh appears for Respondent No.1.

Representing Counsel for Respondent No.1 submits that Senior Counsel Mr.Karthik Seshadri is engaged in another matter.

Pleading are complete.

List the application on **21.12.2023 for physical hearing.**

2.b. IA/770/2020 IN MA/1077/2019 IN IBA/330/2019

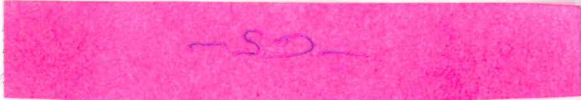
Ld. Counsel Mr.N.P.Vijay Kumar assisted by Mr.R.Pradeep appears for the Applicant. Representing Counsel Mr.S.Rajmahesh appears for Respondent No.1.

Ld. Counsel for the Applicant submits that copy of the application has been served on the Respondent and Affidavit of Service has been filed vide **SR.No.984 dated 15.02.2022**. Reply/counter is to be filed within **two weeks** from the date of this order. Rejoinder, if any, be filed within **a week** thereafter.

List the application on **21.12.2023 for physical hearing.**


RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)

ss


JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)